

In the Central Administrative Tribunal
Calcutta Bench

OA 1006/97

Present : Hon'ble Mr.S. Biswas, Member(A)
Hon'ble Mr.A. Sathath Khan, Member(J)

Tri lochan Char, Son of Shri Haripada Char, aged about 40 years, working as Casual Khalashi in CLW/CPJ, Deptt. SS/Elec./SF resident of Vill Sagjoria, P.O.Nalla, Dist.Dumka at present residing at Asansol

-Vs- ... Applicant

Union of India through the General Manager, Chittaranjan Locomotive Works, Chittaranjan ... Resp.

For the applicant : Ms B.Mondal
For the respondent Mr P.K. Arora

Date of Order : 22.4.03

ORDER

Mr.S.Biswas, Member(A)

Learned counsel for the applicant submitted that since long the applicant has not contacted her. According to her, the applicant is not interested in pursuing his case. Thus, she prays for withdrawing the OA.

Under the circumstances, the OA is dismissed as not pressed. No costs.

(A. Sathath Khan)
Member(J)

S. Biswas
(S.Biswas)
Member(A)